

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1192**

TO BE ANSWERED ON THE 29TH JULY, 2026/ SHRAVANA 7, 1948 (SAKA)

CROSS-BORDER NARCOTICS TRAFFICKING AND BORDER SECURITY

1192 SMT. JEBI MATHER HISHAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government has taken note of the increasing impact of cross-border narcotics trafficking to India, particularly the North-Eastern States, the details thereof;

(b) whether vulnerable border stretches and existing cross-border movement arrangements have facilitated drug trafficking, if so, the details thereof and the corrective measures taken;

(c) whether any assessment has been made of the changing pattern of narcotics movement through the North-Eastern region during the last five years, the details thereof;

(d) the State-wise/UT-wise details of narcotics seized, arrests made and convictions secured during the last five years; and

(e) the measures taken to strengthen border surveillance and coordination among enforcement agencies?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) Cross-border drug trafficking continues to pose a significant challenge in the country, including the North-Eastern States. Due to their proximity to the Death Triangle and porous borders with Myanmar, the North Eastern States remain particularly vulnerable to transnational trafficking of

Amphetamine Type Stimulants (ATS) and Heroin through organised cross border trafficking networks. As reported by various Drug Law Enforcement Agencies (DLEAs) to Narcotics Control Bureau (NCB), a total of 4626 kg of Amphetamine Type Stimulants (ATS) and 2652 kg of Heroin has been seized during 2021 to 2025.

(b) & (e) The vulnerable border stretches with Free Movement Regime (FMR) has facilitated drug trafficking activities in North-Eastern region. Drug trafficking syndicates continue to adopt changing modus operandi, including concealment in legitimate trade and passenger movements, coordination through local receiver networks to facilitate illicit trafficking and change in trafficking routes to counter enforcement measures. To address these challenges, Government has taken various measures, some of which are as under: -

(i) To address the challenge of illicit drug trafficking & abuse of drugs, Vision Document on Narcotics Control (2026-2029) has been released on 26.06.2026. The Vision Document is to be implemented by the concerned Central Ministries/ Departments/ agencies and the State Governments/UTs as per the action points and timelines specifically mentioned for each Central Ministry/ Department/ Agency. The four key

focus areas outlined in the vision document are as under: -

- (i) Enforcement (Intelligence & Operations)**
 - (ii) Precursors & Synthetic Drugs Control**
 - (iii) Demand & Harm Reduction**
 - (iv) Capacity Building & Coordination**
- (ii) Established a 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central & State Drug Law Enforcement Agencies and other stakeholders in the field of controlling drug trafficking and drug abuse in India. The Apex and Executive Committee of NCORD meetings are held in the Centre, whereas State-level NCORD meetings are chaired by the Chief Secretary on a quarterly basis and District-level NCORD meetings are held monthly under the chairmanship of the District Magistrate to review enforcement, intelligence sharing and preventive measures.**
- (iii) Joint Coordination Committee (JCC) meetings are held regularly in which all relevant Central and State agencies participate, to discuss investigation of important narcotics cases in the State.**
- (iv) A dedicated Anti-Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer is established**

in each State/UT to function as the NCORD Secretariat for the State/UT and follow-up on compliance of decisions taken in NCORD meetings at different levels.

- (v) Narcotics Control Bureau (NCB) has been regularly coordinating with other agencies like, Indian Navy, Indian Coast Guard, Border Security Force, State ANTF etc. to conduct joint operations to control the drug trafficking.**
- (vi) To enhance coordination with State Authorities, facilitate real-time intelligence sharing, for ensuring effective operational efficiency and to improve the geographical footprint of the bureau, NCB has established Zonal Units in key border areas such as Srinagar, Siliguri, Agartala and Itanagar and sub-zones have been upgraded to zones. Further, Government has approved the establishment of six new Zonal offices out of which four are being established in North-Eastern States i.e. Dimapur (Nagaland), Aizwal (Mizoram), Shillong (Meghalaya) and Gangtok (Sikkim).**
- (vii) Government is extending comprehensive support for combating trans-border narcotics trafficking through various means like deployment of**

advanced Anti-drone systems along most vulnerable stretches, installation of enhanced surveillance systems including CCTV cameras, PTZ, NVD, strengthening border fencing through installation of new design fence, Border flood light etc.

(c) The pattern of narcotics trafficking through the North-Eastern Region has undergone significant changes in terms of the type of drugs trafficked, trafficking routes and modus operandi adopted by drug trafficking syndicates.

The region continues to witness trafficking of heroin however, there has been a marked increase in the trafficking of Methamphetamine (Crystal Meth/YABA) from Myanmar, particularly through Manipur, Mizoram and Nagaland, reflecting a shift towards synthetic drugs. Simultaneously, there are reports of smuggling precursor chemicals from various parts of the country to Myanmar for the illicit manufacture of synthetic drugs.

Drug trafficking syndicates are increasingly exploiting porous and unfenced stretches of the Indo-Myanmar border, forest routes, foot tracks and hilly terrain for cross-border movement of narcotic drugs. Narcotics are concealed in legitimate cargo, passenger vehicles and goods carriers, while courier services, parcel networks, social media platforms and encrypted

communication applications are increasingly being used for coordination and delivery. The Moreh–Tamu border continues to remain a major transit point for trafficking of heroin and methamphetamine originating from Myanmar to various parts of the country.

(d) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2024; State-wise/ UT-wise details of narcotics seized during 2020-2024 is at Annexure-I and persons arrested and persons convicted during 2020-2024 is at Annexure-II.

State-wise/ UT-wise details of narcotics seized during 2020-2021

SL	State/UT	2020			2021		
		Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	106042.775	0	0	191712.574	58	0
2	Arunachal Pradesh	4032.540	0	0	3528.944	0	0
3	Assam	9256.162	1138466	8554.800	17156.703	4305100	496987.615
4	Bihar	13162.231	333	5933.700	35454.469	60769	4825.330
5	Chhattisgarh	29743.484	96445	988.310	27884.969	359714	487.930
6	Goa	149.542	0	0	136.711	0	0
7	Gujarat	13213.214	33030	894.325	21307.037	8622	92.300
8	Haryana	24695.602	1666911	2197.800	21313.606	1037457	695.100
9	Himachal Pradesh	3899.779	3210547	14.000	4455.151	5668585	82.000
10	Jharkhand	8830.645	4882	345.230	20799.734	2320	951.400
11	Karnataka	21729.793	12246	1.610	8479.963	14206	6.260
12	Kerala	3060.459	1444	2.100	4030.893	905	0
13	Madhya Pradesh	58084.552	279760	13611.300	68088.000	44955	6900.600
14	Maharashtra	28832.304	66027	519.100	27986.007	190	46.540
15	Manipur\$	1355.763	1117388	5908.020	40008.303	1192913	2108.409
16	Meghalaya	989.816	4234	2.000	986.887	19342	28.860
17	Mizoram	617.735	470	13.280	215.006	35	2.700
18	Nagaland	791.676	179373	76.600	2187.668	149557	92.900
19	Odisha	81847.001	0	0	169435.890	790	0
20	Punjab	37364.676	44649858	4517.190	38783.170	17772675	4800.729
21	Rajasthan	148602.246	3285638	64.820	142834.881	13445789	39.300
22	Sikkim\$	0.585	19	0	0.738	58541	1204.092
23	Tamil Nadu	298785.294	5554	0	20354.706	10098	0
24	Telangana	19708.291	509	150.000	39360.772	220	28.670
25	Tripura	14007.145	539241	10436.620	39797.368	212801	24975.560
26	Uttar Pradesh	327420.562	1401062	965896.170	126657.395	3265073	267909.500
27	Uttarakhand	1848.326	450215	24.000	2019.459	147672	0
28	West Bengal	25509.802	363396	40627.132	29414.012	401778	79273.112
29	A&N Islands	159.235	921	0	62.384	0	0
30	Chandigarh	95.953	5501	5.780	181.107	18290	18.200
31	D&N Haveli and Daman & Diu	7.360	0	0	14.570	0	0
32	Delhi	5483.247	123220	2558.000	9921.298	42278	0
33	Jammu & Kashmir	27361.353	618361	40890.110	22082.414	171954	4069.230
34	Ladakh	0	0	0	403.078	0	0
35	Lakshadweep	0.936	0	0	2.159	0	0
36	Puducherry	77.155	0	0	87.676	0	0
	TOTAL (ALL INDIA)	1316767.239	59255051	1104231.997	1137145.702	48412687	895626.337

\$ Revised data for 2020 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for these States for the year 2020.

\$ Revised data for 2021 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of Seizures of Drugs under NDPS Act for the State for the year 2021

Source: Crime in India (NCRB)

State-wise/ UT-wise details of narcotics seized during 2022-2023

SL	State/UT	2022			2023		
		Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	169223.567	11803	0	54630.795	5525	7.275
2	Arunachal Pradesh	3533.650	0	0	3015.778	1748	0
3	Assam	49515.645	5281488	4397079.600	30733.363	3609812	1815347.226
4	Bihar	31985.903	47437	18237.900	60107.894	39743	6114.789
5	Chhattisgarh	25427.599	519809	44403.200	23589.264	1502999	3714.614
6	Goa	206.840	0	0	171.794	0	0
7	Gujarat	29230.550	185	1242.680	23015.738	33338	2413.500
8	Haryana	24949.364	878887	980.450	25557.001	536825	2511.100
9	Himachal Pradesh	943.433	94208	225.500	1391.624	1242131	1481.207
10	Jharkhand	37322.623	4601	257.950	45017.111	365	586.800
11	Karnataka	10577.238	2820	34.000	12590.952	7284	13.700
12	Kerala	5639.273	2808	0.043	3158.526	625	0
13	Madhya Pradesh	70722.635	35655	6702.520	68513.67	56495	5569.300
14	Maharashtra	20185.509	22672	5240.308	22044.77	32376	6936.53
15	Manipur\$	18454.016	834967	3461.830	4135.776	223559	1181.320
16	Meghalaya	3993.255	19325	28.900	1391.956	0	8742.500
17	Mizoram	388.530	0	63.800	262.762	0	10.000
18	Nagaland	7791.296	169433	251.560	1027.439	111363	526.378
19	Odisha	144181.034	0	0	171492.546	8220	9863.408
20	Punjab	49421.858	6246151	5017.200	47609.38	8619885	3747.644
21	Rajasthan	155161.550	684188	15.800	242769.223	427971	5596.990
22	Sikkim\$	24.083	24629	9.803	1.297	33670	173
23	Tamil Nadu	27509.701	76540	58.645	24318.971	38170	15.432
24	Telangana	31771.630	512	100.370	28947.158	5795	30.784
25	Tripura	61795.360	155423	12294.500	33297.618	418945	13639.150
26	Uttar Pradesh	1051997.001	933689	76593.980	70273.2	1213826	26553.800
27	Uttarakhand	1492.520	155201	307.000	1815.544	797938	218.000
28	West Bengal	23897.767	631624	67182.860	18002.775	1256558	45277.871
29	A&N Islands	60.679	325	2.600	334.921	630	49.700
30	Chandigarh	360.005	2627	0	290.095	958	1
31	D&N Haveli and Daman & Diu	11.154	0	0	4.233	0	0
32	Delhi	5512.448	353168	0	4466.244	519756	4070.72
33	Jammu & Kashmir	17192.409	300776	956.100	11358.528	158776	5185.676
34	Ladakh	0.735	0	0	72.768	0	0
35	Lakshadweep	4.228	0	0	1.385	0	0
36	Puducherry	90.448	20	0	127.99	0	0
	TOTAL (ALL INDIA)	2080575.536	17490971	4640749.099	1035540.089	20905286	1969579.414

Source: Crime in India (NCRB)

State-wise/ UT-wise details of narcotics seized during 2024

SL	State/UT	2024		
		Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	52141.237	8028	4.8
2	Arunachal Pradesh	164.505	681	0
3	Assam	23650.867	3331509	739090.690
4	Bihar	32988.009	163024	10927.470
5	Chhattisgarh	28903.346	268145	930.700
6	Goa	281.916	0	0
7	Gujarat	13304.471	12041	1189.838
8	Haryana	25606.549	1043966	4877.440
9	Himachal Pradesh	1313.363	4054486	18.300
10	Jharkhand	37193.882	9812	1165.700
11	Karnataka	13575.924	20214	3808.400
12	Kerala	4796.32	1553	1.546
13	Madhya Pradesh	95892.885	306032	15014.900
14	Maharashtra	32565.864	111992	1526.92
15	Manipur\$	161.179	121357	7.200
16	Meghalaya	5096.694	308	534.900
17	Mizoram	1653.281	0	0.000
18	Nagaland	4603.01	105408	1919.600
19	Odisha	141703.563	23746519	5886.3
20	Punjab	42951.283	29554530	192.140
21	Rajasthan	205244.958	953187	293.570
22	Sikkim\$	1.686	26060	205.5
23	Tamil Nadu	21807.804	165810	22.374
24	Telangana	21958.792	14985	328.531
25	Tripura	17750.496	1792968	6412.145
26	Uttar Pradesh	73283.983	726132	7329.200
27	Uttarakhand	2702.292	270340	0.000
28	West Bengal	22897.096	498618	60377.169
29	A&N Islands	6113	1463	0.000
30	Chandigarh	56.467	732	1823
31	D&N Haveli and Daman & Diu	7.902	0	0
32	Delhi	7155.794	932128	900
33	Jammu & Kashmir	4977.21	134699	552.800
34	Ladakh	15.886	0	0
35	Lakshadweep	2.747	0	0
36	Puducherry	46.864	0	0
	TOTAL (ALL INDIA)	942571.125	68376727	865341.133

Source: Crime in India (NCRB)

State-wise/ UT-wise Persons Arrested (PAR) and Persons Convicted (PCV) during 2020-2024

SL	State/UT	2020		2021		2022		2023		2024	
		PAR	PCV	PAR	PCV	PAR	PCV	PAR	PCV	PAR	PCV
1	Andhra Pradesh	1569	22	2493	33	4330	62	5719	169	5479	28
2	Arunachal Pradesh	255	0	432	1	716	6	477	5	486	11
3	Assam	2107	4	4119	29	4355	102	4102	245	5150	257
4	Bihar	983	42	1467	140	1763	258	2533	354	3107	483
5	Chhattisgarh	1336	182	1676	176	1829	384	1914	269	2123	388
6	Goa	177	9	138	15	199	25	162	35	191	53
7	Gujarat	577	11	946	7	999	11	1130	50	1176	50
8	Haryana	5153	168	4318	513	6046	418	6422	882	6049	847
9	Himachal Pradesh	1931	81	2384	98	1861	199	2659	351	2088	430
10	Jharkhand	344	46	612	113	701	71	731	124	864	185
11	Karnataka	5934	1266	8049	2289	8114	3682	8002	5081	5088	4210
12	Kerala	5140	3173	6099	5345	22636	15528	21965	21689	15821	22419
13	Madhya Pradesh	3926	645	3929	1646	3393	2241	3896	1778	3738	1942
14	Maharashtra	7437	2470	12718	3577	16777	5509	16646	6184	11944	4777
15	Manipur	364	29	391	24	629	12	354	20	120	14
16	Meghalaya	150	34	89	11	198	14	370	35	156	62
17	Mizoram	136	69	163	60	341	100	386	94	453	157
18	Nagaland	204	55	254	56	352	35	627	70	632	157
19	Odisha	1885	1	2625	10	2734	12	2265	55	2196	17
20	Punjab	11455	1652	14078	3262	17853	4685	18843	7910	14593	7782
21	Rajasthan	4643	487	6124	799	6987	682	7651	980	8681	1529
22	Sikkim	36	2	98	0	72	0	48	2	50	2
23	Tamil Nadu	6969	1094	9640	1423	14281	2747	15098	4349	18462	3450
24	Telangana	1114	51	2507	42	3027	145	2708	118	4694	280
25	Tripura	662	4	817	4	1078	19	1323	19	1050	21
26	Uttar Pradesh	12013	4274	12535	3486	12987	3026	16317	4295	8068	4629
27	Uttarakhand	1386	89	2400	157	1979	135	1561	877	1699	2469
28	West Bengal	2775	27	2845	13	2722	142	1705	115	1607	44
29	A&N Islands	152	15	68	15	77	9	97	12	172	34
30	Chandigarh	119	58	100	63	193	70	193	69	136	145
31	D&N Haveli and Daman & Diu	14	0	13	7	30	0	23	0	18	0
32	Delhi	1085	38	1115	44	1670	207	2098	254	2637	208
33	Jammu & Kashmir	1564	19	2355	41	3453	115	3247	237	2214	282
34	Ladakh	4	0	5	0	10	11	25	3	29	19
35	Lakshadweep	21	0	33	0	4	4	5	0	15	1
36	Puducherry	99	0	173	0	416	6	485	13	423	0
	TOTAL (ALL INDIA)	83719	16117	107808	23499	144812	40672	151787	56743	131409	57382

Source: Crime in India (NCRB)